

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C. P. NO. 106(ND)13

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018**

**NAME OF THE COMPANY:** Sh. Jasmohan Singh V/s. M/s. Freeze King Industries Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) : Mr. K. Datta, Mr. Puneet Yadav, Mr. Saurabh Gupta, Ms. Richa, Advocates

For the Respondent (s) : Mr. Pervinder & Mr. Naaren Sarvaria, Advocates

**ORDER**

A request for adjournment is being made on behalf of the Respondent on the ground that the arguing counsel is not available today.

To come up on 31<sup>st</sup> January, 2018 for final disposal. No further adjournment would be granted to the either party.

Sd-

**(Deepa Krishan)**  
**Member (T)**

Sd-

**(Ina Malhotra)**  
**Member (J)**